

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. 438/95

Wednesday, this the 29th day of March, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. R Venugopan(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
2. Sasidharan Nair(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
3. Karthikeya(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
4. TP Mohanan(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
5. P Prakashan(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
6. R Sugunan(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
7. PK Gopi(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
8. N Ramachandran(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
9. Sidharthan S(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala.
10. Varghese.M.O(Mazdoor),  
Vector Control Research Centre,  
Field Station, Cherthala. - Applicants

By Advocate Mr AX Varghese

Vs.

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1. Government of India represented by Secretary, Ministry of Health, New Delhi.
2. Director, Vector Control Research Centre, Medical Complex, Indira Nagar, Pondicherry-605 006.
3. State of Kerala represented by Secretary, Ministry of Health, Secretariat, Trivandrum.
4. Director, Health Services, Kerala State, Trivandrum. - Respondents

By Advocate Mr PR Ramachandra Menon, Additional Central Government Standing Counsel (for R.1&2)

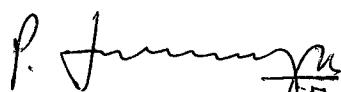
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PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

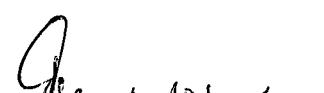
Learned counsel for applicants submits that he wishes to withdraw the application and seek appropriate remedies elsewhere. He is permitted to do so.

2. Application is dismissed as withdrawn. No costs.

Dated, the 29th March, 1995.



P SURYAPRAKASH  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER